

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4728
ANSWERED ON:22.12.2014
RAILWAY RECRUITMENT BOARD
Hari Shri G.;Singh Shri Rama Kishore

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have taken note the prevalent of incidents of malpractices in Railway Recruitment Board and Railway Recruitment Cell during the examination;
- (b) if so, the details thereof along with the number of cases reported during the last three years and the current year State/Zone-wise;
- (c) action taken/being taken by the Railways against the guilty officials;
- (d) whether the Railways have taken a note that the paper of the recently concluded Group 'D' Test has been leaked in many parts of the country;
- (e) if so, the details thereof; and
- (f) the corrective steps taken by the Railways including the re-examination of the said recruitment examination?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

- (a) & (b): Yes, Madam. Large scale recruitments have been made in last three years by 21 Railway Recruitment Boards (RRBs) and 16 Railway Recruitment Cells (RRCs), wherein more than 40 examinations have been conducted and about 2.75 lakh candidates have been empanelled. Few reports of alleged malpractices have come to notice in RRBs-Kolkata, Ranchi, Bangalore, Bhopal & Patna and RRCs-Eastern Railway, North Central Railway, Northeast Frontier Railway, South Central Railway, South Eastern Railway & South Western Railway.
- (c) Administrative or disciplinary action, as was appropriate in the individual case, has been taken against the concerned officials.
- (d) to (f): Leakage of question papers of the written examination conducted by RRC, Eastern Railway on 23-11-2014 (second session) and 30-11-2014 (both session) has duly been taken note of. Written Examination of RRC, Eastern Railway of the said dates have been cancelled and re-examination has been proposed.